

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/160(CHE)/2023

**NAME OF THE PETITIONER** : Va Tech Wabag Ltd

**NAME OF THE RESPONDENT(S)** : Gradient India Pvt Ltd

**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Ld. Sr. Counsel Mr.P.R. Raman for Ld. Counsel Ms. Sneha Parthasarathy for the Petitioner. Ld. Sr. Counsel Mr. Satish Parasaran for the Respondent.

In this case a proposal for mediation is pending before the Hon'ble High Court of Madras as stated by the Petitioner Counsel and the case is coming for hearing on 23.04.2024 before the Hon'ble High Court of Madras.

In view of the above, **the petition is posted for hearing on 12.06.2024.**

Parties are at liberty to approach for early hearing depending on the outcome of the decision of Hon'ble High Court of Madras.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk